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Arrears of Lease Due to DDA.

7774. SHRI ATAL BIHARI VAJPAYEE: Will the Minister of WORKS AND HOUSING be pleased to refer to Unstarred Question No. 2517 dated 14th March, 1983 regarding arrears of lease due to DDA and state:

- (a) how many residential and non-residential properties are leased out by the DDA and L & DO respectively and how much lease money and arrears were due for such leases respectively in 1981-82; and
- (b) the actual/estimated expenditure under different heads of the L & D O and such branches/sections of the DDA as are responsible for administration of the covenants of these leases in a year?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF): (a) and (b) The information is being collected and will be laid on the Table of the Sabha.

Timber Smuggling

7775. SHRIR. N. RAKESH: Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of the officials who were arrested or against whom charges of timber smuggling have so far been levelled during the financial year 1982-83;
- . (b) action taken against them and punishment awarded;
- (c) quantity of timber estimated to be smuggled during the year 1983 84 and names of the States from which smuggled names of those States where transported; and
- (d) steps Government propose and have already been taken to stop smuggling of timber in order to save forests in the country?

THE MINISTR OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (d) The information is being collected and will be placed on the Table of the House.

Formulation of National Food Policy

SHRI A. C. DAS: Will the 7776. Minister of FOOD AND CIVIL SUPP-LIES be pleased to state;

- (a) whether Government has a proposal to formulate national food policy;
- (b) if so, whether it would be formulated by linking it with national nutrition policy; and
- (c) by which year the national food policy is going to be introduced?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPP-LIES (SHRI BHAGWAT JHA AZAD): (c) Government of India (a) to already formulated and introduced a National Food Policy. The national food policy has not so far been linked with the national nutrition policy.

Inadequate Incentives to Farmers

7777. SHRI A. C. DAS: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the incentives given to farmers in the country are very inadequate;
- (b) if so, the steps taken to make available adequate incentives to the farmers; and
- (c) the steps proposed to be taken to reduce the gap between urban rich and rural poor farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHAMMAD KHAN): (a) No, Sir.

(b) Does not arise.